

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TRANSPARENT ENERGY SYSTEMS PRIVATE LIMITED Date of Commencement of Liquidation: 30-10-2025; List of Stakeholders as on Date: 06-04-2026; Name of IP: Mr. Vijendra Kumar Jain; Process Number: 1; Last 5 digitof registration number: 11253

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		4170538		4170538				NA
2	Liquidation costs incurred till date		15998596		15998596				NA
3	Secured financial creditors	1	1551030962.14	1	1551030962.14				Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)	140	45933460.00	140	38537686.01				Annexure 6
7	Operational creditors (Government Dues)	3	6844297.00	1	1962301.00				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	104	295419480.85	104	287238847.37				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		248	1919397333.99000 02	246	1898938930.52	0	0	0	